

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2128
ANSWERED ON:10.03.2015
DETENTION CAMPS
Biswas Shri Radheshyam

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of detention camps set-up in Assam for housing of illegal immigrants;
- (b) the number of illegal immigrants deported till date, camp-wise; and
- (c) the measures taken to ensure the human rights of the detained immigrants?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU)

(a) to (c): The Government of Assam has set up three detention camps at Goalpara, Kokrajhar and Silchar Districts of the State for keeping illegal migrants/foreigners declared by the foreigners tribunals set up under the provisions of Foreigners Act, 1946. As per report, total 194 declared illegal migrants, who were in detention camps (Goalpara-97, Kokrajhar-18 and Silchar-79) were deported to Bangladesh till date. Adequate measures are taken to maintain human rights of the detained illegal immigrants who are in detention centres.